

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No.O.A.231/1996  
M.A.307/1996

Date of Order:13.08.2004

PRESENT : HON'BLE MR. S.K. HAJRA, ADMINISTRATIVE MEMBER  
HON'BLE MR. K.V. SACHIDANANDAN, JUDICIAL MEMBER

BUDDHADEV KUNDU

VS.

UNION OF INDIA AND ORS.

For the Applicant : Mr. R. N. Das, Counsel  
Ms. S. Banerjee, Counsel  
For the Respondents : Mr. P.K. Arora, Counsel

O R D E R

MR.S.K. HAJRA,AM:

It has been brought to our notice by Mr. R.N.Das, ld. counsel for the applicant that an error has crept in the first paragraph of the order dated 28.7.2004 in O.A. No.231 of 1996 & M.A. No.307 of 1996. Mr. P.K.Arora, counsel for the respondents is also present.

2. On consideration of this fact it is ordered that the first paragraph of the aforesaid order will read as follows:-

"The applicant filed this O.A. challenging the selection of Group-B Technical Staff of Civil Engineering Department(Annexure-L)."

3. This order shall be effective from the date of passing the original order dated 28.7.2004.

  
MEMBER(J)

  
MEMBER(A)